

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4672/2007

(From the judgement and order dated 26/04/2007 in
COURT OF M.P AT JABALPUR)

MCRC No. 805/2007 of The HIGH

KALIRAM & ORS.

Petitioner(s)

VERSUS

STATE OF M.P. & ANR.

Respondent(s)

(With appln(s) for stay and bail and early hearing of Bail and office report))

Date: 08/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.P. NAOLEKAR
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTAFor Petitioner(s) Mr. Raj Kumar Gupta, Adv.
Mr. Pradeep K. Singh, Adv.
Mr. Sunil Kumar, Adv.
Dr. Kailash Chand, Adv.For Respondent(s)
Ms. Vibha Datta Makhija, Adv.UPON hearing counsel the Court made the following
ORDERTwo weeks time is granted to file counter affidavit.
List thereafter.(Sheetal Dhingra)
Court Master Court Master

(Neeru Bala Vij)